

# THE ORISSA APPROPRIATION (No.2) ACT, 2005

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### THE SCHEDULE

Sl. No.	Description of Expenditure	Revenue	Capital	Total
8	Expenditure relating to the Orissa Legislative Assembly	6,21,000	25,000	6,46,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	5,73,68,000		5,73,68,000
10	Expenditure relating to the School & Mass Education Department.	130,91,07,000	62,00,000	130,91,07,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development Department and Minorities & other Backward Classes Development Department.	70,22,21,000	12,35,63,000	70,22,21,000
12	Expenditure relating to the Health & Family Welfare Department	17,11,76,000		17,11,76,000
13	Expenditure relating to the Housing and Urban Development Department.	34,36,77,000	20,56,46,000	34,36,77,000
14	Expenditure relating to the Labour & Employment Department.	97,86,000		97,86,000



**\*THE ORISSA APPROPRIATION (No.2) ACT, 2005**

(ORISSA ACT 13 OF 2005)

[ Received the assent of the Governor on the 5th December 2005, first published in an extraordinary issue of the *Orissa Gazette*, dated the 9th December, 2005 ( No. 2041)]

**AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN  
FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED  
FUND OF THE STATE OF ORISSA FOR THE SERVICES  
OF THE FINANCIAL YEAR 2005-2006**

**BE** it enacted by the Legislature of the State of Orissa in the Fifty-sixth Year of the Republic of India as follows :-

Short title.

1. This Act may be called the Orissa Appropriation(No.2) Act, 2005.

Issue of  
Rs.20,20,28,  
06,000 out of  
the Consoli-  
dated Fund of  
the State of  
Orissa for the  
financial year  
2005-2006.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand twenty crores, twenty eight lakhs and six thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2005-2006 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

\*For the Bill, see *Orissa Gazette*, Extraordinary, dated the 30th November 2005 (No. 1988).



## THE SCHEDULE

(See sections 2 and 3)

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 77,45,05,000 Capital 16,90,83,000	55,13,000	78,00,18,000 16,90,83,000
2	Expenditure relating to the General Administration Department.	Revenue 3,07,17,000 Capital 23,39,20,000	..	3,07,17,000 23,39,20,000
3	Expenditure relating to the Revenue Department.	Revenue 8,68,55,000	..	8,68,55,000
4	Expenditure relating to the Law Department.	Revenue 8,86,15,000	..	8,86,15,000
5	Expenditure relating to the Finance Department.	Revenue 10,000 Capital 5,00,01,000	..	10,000 5,00,01,000
6	Expenditure relating to the Commerce Department.	Revenue 2,63,25,000 Capital 75,57,000	..	2,63,25,000 75,57,000
7	Expenditure relating to the Works Department.	Revenue 3,88,40,000 Capital 115,94,96,000	..	3,88,40,000 115,94,96,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 6,21,000	25,000	6,46,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 5,73,68,000	..	5,73,68,000
10	Expenditure relating to the School & Mass Education Department.	Revenue 130,91,07,000 Capital 62,00,000	..	130,91,07,000 62,00,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development Department and Minorities & other Backward Classes Development Department.	Revenue 70,22,21,000 Capital 12,35,63,000	..	70,22,21,000 12,35,63,000
12	Expenditure relating to the Health & Family Welfare Department.	Revenue 17,11,78,000	..	17,11,78,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue 34,36,77,000 Capital 20,56,46,000	..	34,36,77,000 20,56,46,000
14	Expenditure relating to the Labour & Employment Department.	Revenue 97,86,000	..	97,86,000



1	2	3		
		Sums not exceeding		Total
No. of Vote	Services and purposes	Voted by	Charged on the	Rs.
		the Assembly	Consolidated Fund	
		Rs.	Rs.	Rs.
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	1,81,73,000	1,81,73,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue	30,06,13,000	30,06,13,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	90,04,27,000	90,04,27,000
18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	7,87,000	7,87,000
19	Expenditure relating to the Industries Department.	Revenue	25,88,65,000	25,88,65,000
20	Expenditure relating to the Water Resources Department.	Revenue Capital	37,69,57,000 192,35,47,000	5,93,92,000 198,29,39,000
21	Expenditure relating to the Transport Department.	Revenue	1,59,71,000	1,59,71,000
22	Expenditure relating to the Forest & Environment Department.	Revenue Capital	7,59,71,000 3,61,38,000	7,59,71,000 3,61,38,000
23	Expenditure relating to the Agriculture Department.	Revenue	7,03,08,000	7,03,08,000
24	Expenditure relating to the Steel & Mines Department.	Revenue	67,47,000	67,47,000
25	Expenditure relating to the Information & Public Relations Department.	Revenue	3,17,17,000	3,17,17,000
26	Expenditure relating to the Excise Department.	Revenue	69,08,000	69,08,000
27	Expenditure relating to the Science & Technology Department.	Revenue	2,30,15,000	2,30,15,000
28	Expenditure relating to the Rural Development Department.	Revenue Capital	104,83,03,000 94,13,77,000	104,83,03,000 94,13,77,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	48,10,000	21,88,000 69,98,000
30	Expenditure relating to the Energy Department.	Revenue	14,01,72,000	14,01,72,000
31	Expenditure relating to the Textile and Handloom Department.	Revenue	3,02,63,000	1,74,000 3,04,37,000



1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
32	Expenditure relating to the Tourism and Culture Department.	Revenue 1,16,30,000	..	1,16,30,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 17,98,96,000	..	17,98,96,000
		Capital 1,04,50,000	..	1,04,50,000
34	Expenditure relating to the Co-operation Department.	Revenue 2,59,56,000	..	2,59,56,000
		Capital 7,73,86,000	..	7,73,86,000
35	Expenditure relating to the Public Enterprises Department.	Revenue 1,000	..	1,000
36	Expenditure relating to the Women and Child Development Department.	Revenue 331,85,41,000	..	331,85,41,000
37	Expenditure relating to the Information & Technology Department.	Revenue 19,22,90,000	..	19,22,90,000
38	Expenditure relating to the Higher Education Department.	Revenue 51,30,04,000	..	51,30,04,000
	Expenditure relating to the Appropriation for reduction of avoidance of debt.	Revenue ..	400,00,00,000	400,00,00,000
Total	Revenue Account ..	1119,11,50,000	400,79,00,000	1519,90,50,000
	Capital Account ..	494,43,64,000	5,93,92,000	500,37,56,000
	<b>GRAND TOTAL ..</b>	<b>1613,55,14,000</b>	<b>406,72,92,000</b>	<b>2020,28,06,000</b>